

Representations from the Tobacco Farmers

596. **SHRI T. VENKATRAM REDDY:**

SHRI G. PRATHAPA REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that tobacco farmers from Andhra Pradesh were not called for discussions by the Ministry in 1994-95;

(b) whether it is also a fact that the numerous representations from tobacco farmers are pending; and

(c) the steps proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Some representations on behalf of tobacco farmers have been received. Discussions will be held with M.Ps representing them.

(c) Government has set up an Expert Committee on 26.7.95 to undertake a comparative study on the economics of tobacco use.

Citizens' Charter for Health Services

597. **SHRI RAJNI RANJAN SAHU:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether working groups set up by Government last year to formulate a Citizens' Charter for health services has since submitted its report as reported in the Times of India, New Delhi, dated the 8th July, 1995;

(b) if so, the details thereof; and

(c) the action Government propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The Working Group has finalised its report. The

recommendations include introduction of 'Charter Mark' Scheme for those Hospitals, Private Nursing Homes, etc. which will render service to the consumers as per the standards laid down. The report also recommends steps to ensure rights of patients such as right to information, right to choose and right to dignity, etc. The Government intends to give wide publicity to the recommendations of the Working Group to ensure awareness in the matter.

Gainful employment under JRY

598. **PROF. VIJAY KUMAR MALHOTRA:** Will the Minister of **RURAL AREAS & EMPLOYMENT** be pleased to state:

(a) whether the Jawahar Rozgar Yojana (JRY) has failed to provide gainful employment to all those persons it has trained under its various schemes;

(b) whether there has been cases of non-utilisation of funds;

(c) if so, what have been the reasons for these failures and non-utilisations of the funds and what steps Government propose to take in this behalf to make the scheme a success;

(d) the number of cases of misuse of the JRY funds that have come to light in the three years; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI UTTAMBHAI PATEL): (a) The Jawahar Rozgar Yojana (JRY) is basically a wage employment scheme and does not have training as one of its components. The main objective of the JRY is to provide gainful employment for the unemployed and the underemployed and to those below the poverty line in rural areas. The scheme has succeeded in creating gainful employment of 5307.80 million mandays as against a target of 5,318.93 million mandays which is 99.79% and is considered satisfactory.

(b) and (c) The overall utilisation of